NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH



PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	TP No.23/HDB/2016
COMPANY PETITION/APPLICATION NO.	CP No. 30/2008
NAME OF THE COMPANY	Sanghi Filaments Private Limited
NAME OF THE PETITIONER(S)	Ravi Sanghi & Another
NAME OF THE RESPONDENT(S)	Sanghi Filaments Private Limited & (10) Others
UNDER SECTION	397/398

Counsel for Petitioner(s):

Name of	the Counsel(s)	Designation	E-mail & Telephone No.	Signature
5 · Chi	dambouran	Pcs	98 490 56652	4

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Dr.S.V. RAMA KRISHNA	Adv. R-4	9848403691	822
Y. Suya Noryan	habi	9849866551	y Lr.
D. Chakearanking	15 CM	Parts 140 88	ds
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Heard Shri S. Chidambaram, Learned PCS for the Petitioner and Dr. S.V. Ramakrishna, Learned Counsel for R-4, Shri Y. Suryanarayana, Learned Counsel for R-3 & 5 and Shri A. Chakravorthy, Learned Counsel for R 7 & 8.

Post the case on 06.12.2017.

Member (T)

Member (J)

Bm